

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 279/16
PETITION NUMBER : TP 123/17
NAME OF THE PETITIONER (S) : RUPERT FERNANDES & ANOTHER
NAME OF THE RESPONDENT (S) : ETERNITY DEVELOPERS PVT. LTD.
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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RUPERT

RANJITH K.S.
Advocate
9620818192

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.


MEMBER (J)


MEMBER (T)